

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 05.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**\*  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 204/16	TP 79/17	To file rejoinder	433(e)	Amit Jain Vs Incture Technologies Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	B. M. SUDESH Advocate 9845012378	petitioner	B. M. Sudesh
2	George Philip 98865 70332	Respondent	George Philip

**ORDER**

Counsel for petitioner is present. Counsel for respondent is also present. Counsel for petitioner filed rejoinder. Copy of the rejoinder was also served on the counsel for respondent. For hearing on main petition list it on 10.10.17 finally.

  
**MEMBER(J)**

  
**MEMBER(T)**